

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 267
89/241-242/ND/2018

IN THE MATTER OF:

Rahul Gupta

... **Applicant/Petitioner**

Versus

M/s. Cats Eye Collections Pvt. Ltd. &

... **Respondent**

Ors.

Under Section: 241-242

Order delivered on 19.04.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

ORDER

Renotified to 07.05.2021



(T.S. Singh)
Court Officer